

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Allahabad this the 25<sup>th</sup> day of April 1995.

Review Application no. 27 of 1995  
In  
Original Application no. 1276 of 1994.

Hon'ble Mr. S. Das Gupta, Administrative Member  
Hon'ble Mr. J. S. Dhaliwal, Judicial Member.

S.K. Prasad. ... Applicant

C/A Shri P.K. Kahspay

Versus

Union of India and others ... Respondents

C/R ...

O R D E R

Hon'ble Mr. S. Das Gupta, Member-A

This application has been filed seeking review of the judgement and order dated 13.1.95 by which O.A. No. 1276 of 1994 was dismissed.

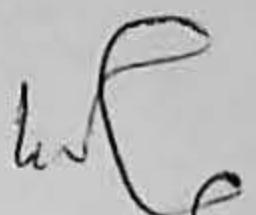
2. The aforesaid order was passed in view of the fact that neither the applicant nor his counsel was appeared on the date fixed nor was the copy of the order empanelling the applicant retrospectively was filed, which alone formed the basis of the relief sought for.

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3. In view of the submission made in the review application, we allow the same. The judgement and order dated 13.1.95 is recalled. Let the O.A. no. 1276 of 1994 be listed for admission.

 Member J

 Member A

/pc/